

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2012

Dated: 5th November, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
 Hon'ble Mr. V. J. Talwar, Technical Member**

Amreli Power Projects Ltd.

Appellant (s)

Versus

Gujarat Urja Vikas Nigam Ltd.& Ors.

....

Respondent(s)

Counsel for the Appellant(s) : Mr.Sanjay Sen & Ms. Shikha Ohri

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
 Ms. Swapna Seshadri for R-2.**

ORDER

Hearing is concluded for both the sides. None appears for the Commission. Parties are directed to file written notes of arguments.

Post the matter for reporting compliance on **23rd November, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**